

**DIVISION BENCH**

**O-114**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1136(KB)2018

IA/255(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	CALCUTTA TRADING CENTER Vs. OTTO PROJECTS PRIVATE LIMITED		
Under Section	IBC Under Sec 9(CIRP)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                 |   |
|----|---------------------------------|---|
| 1. | Mr. Nirmalya Dasgupta, Advocate | ] For Liquidator                          |
| 2. | Mr. Amit Choraria, Liquidator   | ] Self                                    |
| 1. | Mr. Vipul Kundlia, Advocate     | ] For CGST & CX, Ballygunge Divn, Kolkata |
| 2. | Mr. Aniket Chaudhury, Advocate  | ] South Commissionerate                   |

**ORDER**

1. Ld. Counsel for the Liquidator present. The Liquidator present in person.
2. At the request of the Ld. Counsel for the Liquidator, list this matter on 04/08/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.